

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4084
TO BE ANSWERED ON 04.01.2019

Forest Land

4084. SHRI BODHSINGH BHAGAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether the Government has formulated any law to collect money for afforestation and other related activities after the conversion of forest land from the organizations/institutions using the said forest land;
- (b) if so, the details of rules to be framed under the said Act; and
- (c) the time by which the said Act is going to be notified by the Government and the amount of compensation for planting trees and other activities in case of the State of Madhya Pradesh likely to be released to Madhya Pradesh by the Union Government under CAMPA fund?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) The Compensatory Afforestation Fund Act, 2016 [38 of 2016] was notified on 3rd August, 2016 and this Act came into effect from 30th September, 2018 vide Gazette notification dated 13th August, 2018. Section 4 of the Act provides for establishment of State fund in which compensatory levies are to be deposited by user agency, organizations/institutions for diversion of forest land for non-forestry purpose.
- (b) The Compensatory Afforestation Fund Rules, 2018 has been notified in Government Gazette on 10th August, 2018. The Compensatory Afforestation Fund (Accounting Procedure) Rules, 2018 has been notified in Government Gazette on 20.11.2018.
- (c) The Compensatory Afforestation Fund Rules, 2018 also came into force along with the Compensatory Afforestation Fund Act, 2016 with effect from 30th September, 2018. The rules are available on website egazettee.nic.in.

As on 31st March, 2018 the fund collected from various User Agencies in different State including Madhya Pradesh is given in **Annexure A**.

These funds are used for Compensatory Afforestation and other allied activities to compensate the ecological loss in the State.

The funds released to Madhya Pradesh State Compensatory Afforestation Fund Management and Planning Authority (CAMPA) for compensatory afforestation and allied activities from Compensatory Afforestation Fund by Adhoc CAMPA till 27th November, 2018 is Rs 11,302947,000 out of about Rs 63,536702,548 deposited in Madhya Pradesh Compensatory Afforestation Fund along with interest accrued.

Annexure 'A' referred in the answer to part 'c' of Lok Sabha Unstarred Question no. 4084 by Shri SHRI BODHSINGH BHAGAT due for answer 04.01.2019 regarding 'Forest Land'.

Statement showing State/UT wise the total principal amount & interest accrued as on 31.03.2018

State/UT	Principal Amount (in Rs.)	Interest accrued (in Rs.)	Total (Col.2 + Col.3) (in Rs.)
1	2	3	4
Andhra Pradesh	25,433,446,089	11,250,513,416	36,683,959,506
Andaman & Nicobar Islands	205,751,138	211,905,698	417,656,836
Arunachal Pradesh	15,949,981,138	8,572,408,153	24,522,389,291
Assam	5,454,373,830	2,122,175,544	7,576,549,374
Bihar	4,952,975,591	2,170,774,900	7,123,750,491
Chandigarh	127,343,766	62,609,870	189,953,636
Chhattisgarh	48,667,975,387	24,213,690,761	72,881,666,148
Dadra and Nagar Haveli	123,202,109	76,223,733	199,425,842
Daman & Diu	7,728,100	5,003,658	12,731,758
Delhi	1,917,248,540	559,202,331	2,476,450,871
Goa	1,606,447,423	2,401,467,798	4,007,915,221
Gujarat	13,836,643,856	6,278,789,020	20,115,432,876
Haryana	11,341,721,296	4,979,937,516	16,321,658,812
Himachal Pradesh	18,873,738,045	8,236,078,154	27,109,816,200
Jammu & Kashmir	11,617,828,688	3,928,292,502	15,546,121,190

Jharkhand	34,804,782,722	17,131,068,709	51,935,851,431
Karnataka	12,807,036,051	7,014,476,264	19,821,512,315
Kerala	662,991,463	466,127,566	1,129,119,029
Madhya Pradesh	43,596,441,447	19,940,261,101	63,536,702,548
Maharashtra	31,456,338,079	18,838,615,870	50,294,953,949
Manipur	2,985,007,114	1,203,640,123	4,188,647,237
Meghalaya	1,149,847,370	785,255,019	1,935,102,390
Mizoram	890,703,977	316,745,562	1,207,449,539
Odisha	65,937,827,518	31,314,093,178	97,251,920,695
Punjab	9,254,593,507	4,461,183,669	13,715,777,176
Rajasthan	18,204,221,647	8,153,775,998	26,357,997,645
Sikkim	3,018,518,098	1,440,859,035	4,459,377,133
Tamil Nadu	949,637,047	531,145,233	1,480,782,280
Telangana	14,453,742,486	7,098,187,537	21,551,930,023
Tripura	1,806,495,120	769,927,005	2,576,422,125
Uttar Pradesh	17,153,241,690	8,418,519,645	25,571,761,335
Uttarakhand	24,573,182,159	13,438,542,844	38,011,725,003
West Bengal	1,753,504,007	1,019,789,759	2,773,293,766
Total	445,574,516,499	217,411,287,170	662,985,803,669